

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
UNSTARRED QUESTION No. 733**

TO BE ANSWERED ON 14TH DECEMBER, 2018/AGRAHAYANA 23, 1940 (SAKA)

GST EVASION

733. SHRI CHANDRAKANT KHAIRE :

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases of Goods and Services Tax (GST) evasion identified so far during the current financial year;**
- (b) the details of total amount of GST evasion in rupees which has been come to the light till the month of November of this year along with the amount which has been recovered State-wise;**
- (c) the details of measures taken by the Government to check GST evasion.**

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- (a)** During the current financial year (between April 2018 to November 2018) 3196 cases involving an amount of Rs. 12766.85 Cr have been identified.
- (b)** Suspected GST Evasion amounting to Rs. 12766.85 has come to the light till the month of November, 2018. An amount of Rs. 7909.96 Cr. has been recovered during the period April 2018 to November 2018. The state-wise details of detection of GST Evasion cases and recovery are as under:

Sr. No.	Name of the State/U.T	Detection		Recovery	
		No. Of Cases	Amount (in Cr)	No. Of Cases	Amount (in Cr)
1	Andhra Pradesh	38	359.01	26	235.68
2	Arunachal Pradesh	29	17.19	15	10.69
3	Assam	21	46.17	19	44.73
4	Bihar	182	490.01	167	484.02
5	Chhattisgarh	36	180.18	34	158.57
6	Goa	31	30.95	27	17.9
7	Gujarat	303	548.16	232	405.55
8	Haryana	210	757.19	172	301.23
9	Himachal Pradesh	10	37.7	8	4.35

10	Jammu & Kashmir	25	109.67	20	40.45
11	Jharkhand	145	494.6	105	246.27
12	Karnataka	127	844.17	66	594.99
13	Kerala	54	447.03	43	278.35
14	Madhya Pradesh	252	499.16	259	384.92
15	Maharashtra	418	3898.72	363	2475.27
16	Manipur	2	0.18	2	0.05
17	Meghalaya	7	34.35	7	33.89
18	Mizoram	0	0	0	0
19	Nagaland	0	0	0	0
20	Odisha	80	237.78	58	155.45
21	Punjab	75	60.69	70	40.19
22	Rajasthan	207	427.76	192	302.11
23	Sikkim	1	6	1	0.2
24	Tamil Nadu	148	757.34	101	426.47
25	Telangana	103	244.25	71	95.83
26	Tripura	8	3.85	4	0.19
27	Uttar Pradesh	233	998.62	185	605.59
28	Uttarakhand	24	119.82	19	59.08
29	West Bengal	225	336.36	209	157.73
30	Delhi	144	741.52	119	331.27
31	Chandigarh	7	2.8	5	3.23
32	Daman & Diu	10	8.44	10	8.64
33	Dadar & Nagar Haveli	6	1.75	5	1.67
34	Puducherry	35	25.43	20	5.4
35	Andaman & Nicobar	0	0	0	0
36	Lakshadweep	0	0	0	0
	Total	3196	12766.85	2634	7909.96

(c) The following measures are being taken by Government to check GST evasion:

- (i) Intelligence based enforcement
- (ii) E-Way bill squads
- (iii) Systematic analysis of data
- (iv) Setting up of Directorate General (Analytics & Risk Management)
